- (d) whether Government has chalkedout any plan to check the activities of these rebel groups;
  - (e) if so, the details thereof; and
- (f) whether Government is open to unconditional talks with these rebel groups and address the socio-economic aspects of the insurgency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) A meeting on internal security of the country was held on 7th February, 2010 with the Chief Ministers of the States under the Chairmanship of Hon'ble Prime Minister. Key issues discussed included capacity building, intelligence strengthening, filling up of vacancies in the police forces, budgetary outlays for police, police reforms, and strengthening counter terrorism capabilities. State Governments sought, *inter alia*, financial support, centralized procurement for weapons, additional training facilities and operational support to deal with the problem of Left Wing Extremism. It was resolved to expedite police reforms, fill up vacancies, upgradation of training institutions of Counter Terrorism, jungle Warfare & Intelligence, assistance to States in procurements and sharing of best practices in internal security. There are many splinter groups of naxals of which CPI(Maoist) is the major naxal outfit which accounts for more than 90 per cent of violence. There are a large number of militant/terrorist outfits active in J&K and some of the North Eastern States.

- (d) and (e) 'Police' and 'public order' being State subject, State Governments deal with various issues related to naxalism, insurgency and terrorism. Central Government closely monitors the situations and supplements the efforts of State Governments on security and development front over a wide range of schemes.
- (f) The Government has given a call to Left Wing Extremists, terrorist and insurgent groups to abjure violence and place their demands within the framework of the constitution.

## Pro-active system to track down terrorists and criminals

3614. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that terrorists and organized criminals have developed various channels of communications with the help of technology;
- (b) if so, whether Government now proposes to adopt a pro-active system to track down terrorists and organized criminals who have developed such channels of communications; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Available inputs indicate that terrorists/anti-social elements are increasingly resorting to the use of existing/newly launched telecommunication services including Mobile phones, satellite phones, Internet based services, etc. The Government continues to take commensurate remedial measures to combat misuse of communication services like mobile phones, satellite phones etc., as well as, enhancing cyber security of information technology in the country including formulation of Crisis Management Plan for countering cyber attacks and cyber terrorism. Besides CERT-in under DIT has been set up for creating awareness about cyber security and CERT-in (Computer Emergency Response Team) conducts training programme relating to cyber security. It performs both proactive and reactive roles.

## A category status for Chhattisgarh under MPF scheme

†3615. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Chhattisgarh had demanded Status of 'A' category regarding modernization of police force;
  - (b) whether the requirement of additional SPOs has also been cited;
- (c) whether the proposal for a lump sum payment of insurance to the dependent families has also been received; and
  - (d) if so, the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir. Under the Scheme for Modernization of State Police Forces (MPF), Chhattisgarh is a category 'B' State and is entitled to 75% Central assistance with 25% State share.

- (b) Presently, 3500 SPOs have been sanctioned for Chhattisgarh. No proposal has been received from Government of Chhattisgarh for grant of additional SPOs to Chhattisgarh.
- (c) and (d) Under the Security Related Expenditure (SRE) Scheme, the Ministry of Home Affairs reimburses 100% of the expenditure on provision of insurance for State Police personnel involved in anti-naxal operations.

## Central assistance to Orissa under MPF scheme

3616. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Orissa has sought Central assistance for modernization of State Police;

†Original notice of the question was received in Hindi.